

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)**

**TIS HAZARI COURT : DELHI**

**O R D E R**

In partial modification to this office order No.21179-21219/Bail.Power/Gaz/2025 dated 07.05.2025 & in exercise of powers vested in the undersigned, the following Judicial Officers are authorized under section 10(3) of the Criminal Procedure Code, 1973 to dispose of bail/urgent application pertaining to the Police Station/Investigating Agencies of Central District/Sessions Division of Delhi as mentioned against their respective names, with immediate effect i.e 02.06.2025 till further orders :-

| S. N | Addl. Sessions Judge                         | Name of Police Stations & Investigating Agencies   | 1 <sup>st</sup> Link Addl.Sessions Judge     | 2 <sup>nd</sup> Link Addl. Sessions Judge    |
|------|--|--|--|--|
| 1    | Sh. Bhupinder Singh, ASJ-05                  | CAW Cell, Official Secrets Act 1923, Pratap Nagar (Gulabi Bagh), Civil Lines                           | Sh. Abhishek Goyal ASJ-03                    | Ms. Ekta Gauba Maan Spl.Judge (NDPS)-01      |
| 2    | Sh. Ram Lal Meena Spl.Judge (Electricity)-02 | Darya Ganj, Cyber Police Station, Kotwali, Wild Life Protection Act 1972, Bara Hindu Rao,              | Ms. Shilpi Jain ASJ-02                       | Sh. Abhishek Goyal ASJ-03                    |
| 3    | Sh. Rakesh Kumar-IV ASJ (Electricity)-01     | Maurice Nagar, Crime Branch of Central Police District, Wazirabad, Spl. Acts, Enforcement Directorate, | Sh. Virender Singh Spl.Judge (NDPS)-02       | Sh. Virender Kr. Kharta ASJ (FTC)-02         |
| 4    | Sh. Joginder Prakash Nahar ASJ (FTC)-01      | Kashmere Gate, Kashmere Gate Metro Station, IPR, E.O.W.,CBI (Other than PC Act), Parsad Nagar          | Sh. Virender Kr. Kharta ASJ (FTC)-02         | Sh. Rakesh Kumar-IV ASJ (Electricity)-01     |
| 5    | Ms. Ekta Gauba Maan Spl.Judge (NDPS)-01      | Pahar Ganj, Roop Nagar, Subzi Mandi, Kamla Market,   | Sh. Ankur Jain-I ASJ-04                      | Sh. Joginder Prakash Nahar ASJ (FTC)-01      |
| 6    | Sh. Ankur Jain-I ASJ-04                      | Special task force of Delhi Police, Delhi Cantt. Railway Station, Subzi Mandi Railway Station,         | Ms. Ekta Gauba Maan Spl.Judge (NDPS)-01      | Ms. Shilpi Jain ASJ-02                       |
| 7    | Sh. Virender Kr. Kharta ASJ (FTC)-02         | Nabi Karim, DBG Road, Chandni Mahal, Jama Masjid,  | Sh. Joginder Prakash Nahar ASJ (FTC)-01      | Sh. Virender Singh, Spl.Judge (NDPS)-02      |
| 8    | Sh. Virender Singh Spl.Judge (NDPS)-02       | Karol Bagh, Burari Timarpur, Rajinder Nagar  | Sh. Rakesh Kumar-IV ASJ (Electricity)-01     | Sh. Ram Lal Meena Spl.Judge (Electricity)-02 |
| 9    | Ms. Shilpi Jain ASJ-02                       | Hauz Qazi, I.P. Estate, Sarai Rohilla, Sarai Rohilla (Railway), Lahori Gate,                           | Sh. Ram Lal Meena Spl.Judge (Electricity)-02 | Sh. Bhupinder Singh, ASJ-05                  |
| 10   | Sh. Abhishek Goyal ASJ-03                    | Sadar Bazar, Hazarat Nizamuddin Rly. Station, RMD, RPF, NDRS   | Sh. Bhupinder Singh, ASJ-05                  | Sh. Ankur Jain-I ASJ-04                      |

Note:- In, case, if any Judicial Officers mentioned at Column No. 01 and their respective links mentioned at Column No.03 & 04 happens to be on leave or not available due to any reason, the senior most

No. 28005-034 /Bail Power/Gaz/2025

Dated 21/6/25

**Sub:-Bail Roster.**

**Copy forwarded for information & necessary action to:-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The AO(J)/Branch In-Charge, Filing Section, Admn. Branch (I,II&III), General Branch (Central), E-Sewa & Suvidha Kendra, Tis Hazari Courts, Delhi.
4. The In-Charge, Lock-up, Tis Hazari Courts, Delhi.
5. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
6. The Public Prosecutor, Delhi.
7. The Reader/ PS to the undersigned.
8. The Website Committee (Hindi & English) Tis Hazari Courts, Delhi.
9. The Secretary, Bar Association, all Court Complexes, Delhi/New Delhi.
10. The R&I Branch (Central) for uploading on LAYERS.



Principal District & Sessions Judge (HQs)  
Delhi